

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1714

TO BE ANSWERED ON 10th MARCH, 2017/ PHALGUNA 19, 1938 (SAKA)

SUPPLY OF NEW CURRENCY TO BHUTAN

QUESTION

1714: **SHRI M. RAJA MOHAN REDDY:**

Will the Minister of **FINANCE** be pleased to state:

- (a) whether the Government is aware of the banned Indian currency notes lying with Royal Monetary Authority of Bhutan and if so, the details thereof;
- (b) whether the Government of Bhutan has approached India in this regard and if so, the details thereof; and
- (c) the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI ARJUN RAM MEGHWAL)

(a) to (c) Yes, Madam. Royal Monetary Authority of Bhutan is holding old series Indian Bank Notes of Rupees 500 and Rupees 1000 denominations. Royal Government of Bhutan has requested the Government of India to facilitate exchange of old series Indian Bank notes in the possession of Royal Monetary Authority of Bhutan.

Reserve Bank of India has been approached by Royal Monetary Authority, Bhutan on Specified banknotes (SBNs) with the banks and public in Bhutan. Series of discussion, on this subject has taken place between RBI & RMA and the modalities for dealing with these SBNs are being worked out.
